## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA No. 644/2015

IN THE MATTER OF:

Akhilesh Chandra & Anr.

APPLICANT / PETITIONER

Vs

Shri Sidhbali Infrastructure & Construction ....

RESPONDENT

Company Pvt. Ltd.

SECTION:

Under Section 433(e), 434

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

**DEEPA KRISHAN** HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. L. B. Rai, Advocate

Mr. Vijay Awana, Advocate

For the RESPONDENT

:-

## ORDER

Notice to show cause to the respondent be issued, as to why the petition be not admitted.

List on 13th October 2017. Process Dasti as well.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> (DEEPA KRISHAN) MEMBER (TECHNICAL)